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4. List this CA on **09.11.2024** for virtual hearing at 2:30 pm.

CA Nos. 86/2022, 114/2022, 451/2022 –

1. Learned Counsel for the Union of India seeks time to file reply. Two weeks' time granted by serving advance copy to the Applicant at least two days before the next date of hearing.
2. List these CAs' on **09.11.2023** for virtual hearing at 2:30 pm.

CA Nos. 80/2022, 83/2022, 84/2022 –

1. None present on behalf of the Applicant.
2. Learned Counsel for the Union of India informs this Bench that these Applicants seek modification of order dated 30.08.2021 for allowing the opening of new Bank account.
3. Last opportunity is granted to the Applicants.
4. List these CAs' on **09.11.2023** for virtual hearing at 2:30 pm.

CA Nos. 76/2022, 77/2022, 78/2022, 79/2022–

1. Heard Senior Counsel appearing for the Applicant.
2. List these CAs' on **09.11.2023** for arguments of Union of India.
3. Meanwhile, Applicant is at liberty to place on record the gist of the arguments along with citations they want to rely.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna